

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†2140**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/AGRAHAYANA 8, 1938
(SAKA)**

VACANCIES IN POLICE FORCE

†2140. SHRI P.C. MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Total number of sanctioned and vacant posts as on date in the police force in the country along with the steps taken to fill all vacant posts, State-wise;

(b) whether there is shortage of police personnel in the country and if so, the details thereof and the action taken by the Government in this regard;

(c) The effective steps taken by the Government for the holistic development of the standards of police force and on police reforms;

(d) The total funds sanctioned, released and spent on the development of police force during each of the last three years and the current year, State-wise; and

(e) The other measures taken by the Government including conduct of special recruitment drive in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): As per data compiled by the Bureau of Police Research & Development (BPR&D), as on 1.1.2015 against total sanctioned strength

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of 22,63,222 Police personnel in all the States and Union Territories, 17,21,101 personnel were in position leading to a shortfall of 5,42,986 personnel. Details are at Annexure-I.

Further, 'Police' and 'Public Order' are State subjects, falling in List II (Entry 1 and 2) of Seventh Schedule of the Constitution of India, primarily, it is the responsibility of the State Governments to fill up the vacant posts in Police Force. The Central Government has been advising the States to fill up the vacancies and to initiate a time bound action plan.

Police reform measures are also supported through the grants-in-aid released to the State Governments under the Scheme for Modernisation of State Police Force (MPF) by the Ministry of Home Affairs. Major items of Police infrastructure covered under the Scheme are mobility, modern weaponry, training infrastructure facilities, forensic science equipment, security equipment, traffic equipment etc.

A copy of the draft Model Police Act, 2006, was sent to States for consideration and appropriate action. So far, 17 States have enacted new Police Act or amended their existing Act.

The Model Police Act, 2006 was studied again and reviewed in line with the changing realities and making 'Police' more responsive, efficient and citizen friendly. Accordingly, a revised Model Police Bill, 2015 has been prepared and uploaded on BPR&D website for public comments.

The details of funds released to the States under MPF Scheme for the years 2012-13, 2013-14, 2014-15 and current year i.e. 2015-16 respectively under MPF fund to strengthen the police infrastructure is annexed. (Annexure-II).

STATES/UTS WISE SANCTIONED, ACTUAL & VACANCY POSITION IN POLICE FORCE
(AS ON 1.1.2015)

Sl. No.	States / UTs	TOTAL		
		Sanctioned	Actual	vacancy
1.	Andhra Pradesh	69,796	56,884	12,912
2.	Arunachal Pradesh	12,764	11,305	1,459
3.	Assam	64,343	51,915	12,428
4.	Bihar	112,554	70,858	41,696
5.	Chattisgarh	68,099	55,215	12,884
6.	Goa	8,093	6,791	1,302
7.	Gujarat	99,423	73,313	26,110
8.	Haryana	61,681	41,690	19,991
9.	Himachal Pradesh	16,490	13,784	2,706
10.	Jammu & Kashmir	80,100	69,215	10,885
11.	Jharkhand	73,713	56,488	17,225
12.	Karnataka	107,053	73,746	33,307
13.	Kerala	48,795	49,437	-
14.	Madhya Pradesh	101,648	90,628	11,020
15.	Maharashtra	191,179	179,676	11,503
16.	Manipur	32,080	24,939	7,141
17.	Meghalaya	14,858	12,418	2,440
18.	Mizoram	11,264	9,515	1,749
19.	Nagaland	21,640	21,863	-
20.	Odisha	60,258	49,992	10,266
21.	Punjab	78,455	75,671	2,784
22.	Rajasthan	104,061	95,225	8,836
23.	Sikkim	6,115	4,801	1,314
24.	Tamil Nadu	135,830	112,649	23,181
25.	Telangana	60,715	48,475	12,240
26.	Tripura	27,513	23,852	3,661
27.	Uttar Pradesh	364,200	165,040	199,160
28.	Uttarakhand	20,836	18,850	1,986
29.	West Bengal	111,176	65,746	45,430
30.	A & N Islands	4,468	3,865	603
31.	Chandigarh	6,721	5,991	730
32.	D & N Haveli	330	253	77
33.	Daman & Diu	410	351	59
34.	Delhi	82,242	77,083	5,159
35.	Lakshadweep	349	305	44
36.	Puducherry	3,970	3,272	698
All India Total		22,63,222	17,21,101	542,986

Source: BPRD

Funds released to various State Govts. and utilization thereof under MPF Scheme during last three years and the current year 2016-17.(Rs. in crore)

State Name	2013-14			2014-15			2015-16			2016-17
	Allocation	Released		Allocation	Released		Allocation	Released		Allocation**
		Released	Utilized		Released	Utilized		Released	Utilization*	
Andhra Pradesh	120.40	85.92	30.64	102.81	54.17	19.50	22.68	32.56		22.68
Arunachal Pradesh	11.26	10.77	8.86	9.62	9.69	0.60	3.64	3.05		3.64
Assam	75.76	59.93	0.00	64.70	43.29	3.06	24.47	3.29		24.47
Bihar	79.29	55.99	14.35	67.70	49.08	3.20	25.62	26.57		25.62
Chhattisgarh	27.90	30.88	28.00	23.82	37.36	27.23	9.01	14.24		9.01
Goa	2.93	2.76	1.59	2.51	1.86	1.06	0.95	0.13		0.95
Gujarat	73.41	78.43	71.17	62.69	72.65	65.17	23.72	23.75		23.72
Haryana	32.94	21.61	21.61	28.13	28.25	27.95	10.64	14.74		10.64
HP	10.06	7.10	7.10	8.59	5.75	0.41	3.25	0.44		3.25
J & K	114.54	101.00	101.00	97.79	105.17	102.80	37.00	35.88		37.00
Jharkhand	26.44	29.86	29.52	22.56	34.52	16.97	8.54	22.44		8.54
Karnataka	110.13	77.50	77.50	94.03	103.65	55.47	35.58	39.45		35.58
Kerala	46.26	48.26	37.39	39.50	42.00	9.17	14.94	2.01		14.94
MP	77.84	61.37	21.00	66.45	58.18	11.05	25.14	26.8		25.14
Maharashtra	135.24	92.93	92.93	115.47	76.65	73.06	43.69	5.9		43.69
Manipur	27.41	20.64	10.73	23.40	28.45	13.90	8.85	7.79		8.85
Meghalaya	10.76	8.12	8.09	9.20	6.98	1.26	3.48	0.47		3.48
Mizoram	13.71	17.92	17.92	11.71	19.03	19.03	4.43	5.41		4.43
Nagaland	30.84	33.88	33.88	26.33	31.39	31.39	9.96	13.78		9.96
Orissa	44.78	53.71	53.71	38.24	42.92	40.85	14.47	19.46		14.47
Punjab	47.13	30.50	30.50	40.25	38.13	38.13	15.23	20.67		15.23
Rajasthan	89.71	62.83	62.83	76.61	102.50	67.58	28.99	34.18		28.99
Sikkim	5.09	5.09	0.00	4.34	3.57	0.21	1.64	0.22		1.64
Tamil Nadu	99.99	69.95	69.95	85.38	85.74	79.66	32.31	34.41		32.31
Tripura	22.52	20.19	18.67	19.22	22.69	12.72	7.28	7		7.28
UP	181.38	-	0.00	154.87	68.13	21.97	58.59	69.99		58.59
Uttarakhand	9.67	176.08	176.08	8.25	169.23	8.15	3.12	3.74		4.68
West Bengal	82.96	12.89	12.89	70.84	8.81	7.32	26.80	3.6		26.80
Telangana	0.00	62.24	2.55	42.86	47.40	3.35	16.22	16.32		16.22
Total	1610.35	1338.35	1040.46	1375.01	1397.24	762.22	520.24	488.29		521.8

*Utilisation certificate will be due on 01.04.2017 **Utilization certificate will be due in next year.